

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT
LOK SABHA
UN-STARRED QUESTION NO. 5054
TO BE ANSWERED ON 16/12/2016

REGISTRATION OF DAY CARE CENTRES AND ANGANWADIS

5054. SHRI MULLAPPALLY RAMACHANDRAN

Will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there has been any reports on the lack of safety of children in Day Care Centres and Anganwadis and if so, the details thereof;
- (b) whether the Government has issued or proposes to issue any guidelines to States/UTs regarding compulsory registration of such Centres/Anganwadis and if so, the details thereof along with response of States/UTs thereto; and
- (c) the other measures taken by the Government to ensure safety of children, especially girl child in such Centres/Anganwadis?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) Presently there are approximately 13.5 lakh anganwadis centres working in the country where children come during the day hours. Besides this ministry, through two implementing agencies - Central Social Welfare Board and Indian Council for Child Welfare, operated the Rajiv Gandhi National Crèche Scheme under which a large number of crèches are operating in the country. There are no specific reports about lack of safety of children in these crèches and anganwadis.
- (b) The Ministry has, from time to time, issued guidelines regarding the functioning of the anganwadis and the crèche under RGNCS;
- (c) The following safety measures are envisaged in the guidelines of RGNCS:
 - (i) Specifications for crèche building & minimum space requirement per child.
 - (ii) Provisions in crèches for safe drinking water and sanitary facilities
 - (iii) Cooking area to be located at a place away from the activity area to avoid accidents.
 - (iv) Provision in crèches for child friendly toilets.

As regards Anganwadis under the Integrated Child Development Services (ICDS) Scheme, children between 3-6 years are required to attend the Anganwadis for availing the services under the scheme. To ensure security of these children, they are brought to the Anganwadis either by their parents or mobilized by the Anganwadi Helper posted at the Anganwadi. The ICDS services are availed by them during the presence of the Anganwadi Workers and Anganwadi Helpers.

The Anganwadi buildings constructed under the ICDS Scheme have a provision for boundary wall, play ground, etc. Inside the Anganwadis there is a provision for separate kitchen to ensure safety.
